

DIVISION BENCH

O-31

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2023(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February, 2021, 10:30 A.M

Name of the Company	BCPL INTERNATIONAL LTD. Vs. KALIMATA ISPAT INDUSTRIES PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Pranit Bag, Advocate]
Mr. Debsoumya Basak, Advocate]
Mr. Subhas Chandra Jana, Advocate] **For the Operational Creditor**

O R D E R

Mr. Pranit Bag, Ld. Counsel along with Mr. Debsoumya Basak, Ld. Counsel and Mr. Subhas Chandra Jana, Ld. Counsel for the Operational Creditor present.

Due to paucity of time the matter could not be taken up for hearing today.

List the matter for hearing on **13/04/2021**.

**Harish Chander Suri
Member (T)**

**Rajasekhar V.K.
Member(J)**

vc